

नेपाल के साथ व्यापारक करार

14. श्री सूरज प्रसाद :

सरदार अमजद अली :

डा० आर० के० चक्रवर्ती :

श्री प्रणब कुमार मुखर्जी :

क्या विदेश व्यापार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या नेपाल के साथ वर्तमान परिवहन संधि के स्थान पर एक व्यापक व्यापार करार करने की कोई योजना है ; यदि हां, तो उसका व्यौरा क्या है ;

(ख) क्या हाल में नेपाल के साथ कोई व्यापार संधि हुई है ; और

(ग) यदि हां, तो उस संधि का व्यौरा क्या है ?

†[COMPREHENSIVE TRADE AGREEMENT  
WITH NEPAL

14. SHRI SURAJ PRASAD :

SARDAR AMJAD ALI :

SHRI K. B. CHETTRI :

DR. R. K. CHAKRABARTI :

SHRI PRANAB KUMAR

MUKHERJEE :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether there is any proposal to replace the existing transit pact with Nepal by a comprehensive trade agreement; if so, the details thereof;

(b) whether a trade agreement has recently been concluded with Nepal; and

(c) if so, what are the details of the agreement ?]

विदेश व्यापार मंत्रालय में उपमंत्री (श्री ए० सी० जार्ज) : (क) तथा (ख) भारत तथा नेपाल के बीच व्यापार तथा परिवहन संधि पर 13 अगस्त, 1971 को काठमांडू में हस्ताक्षर हुए थे और वह 5 वर्ष की अवधि के लिए वैध है। इस संधि के स्थान पर कोई और संधि करने की कोई प्रस्थापना सरकार के विचाराधीन नहीं है।

(ग) प्रश्न नहीं उठता।

†[THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) and (b) The Treaty of Trade and Transit between India and Nepal signed in Kathmandu August 13, 1971, is valid for a period of 5 years. No proposal is under consideration of Government to replace this Treaty.

(c) Does not arise.]

DIFFICULTY FACED BY HANDLOOM  
INDUSTRY DUE TO RISE IN PRICES  
OF YARN

15. SHRI B. V. ABDULLA KOYA :  
Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government are aware that the abnormal rise in the prices of yarn has brought about a crisis in the handloom industry; and

(b) if so, the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) Handloom weavers were affected adversely by the rise in prices of cotton yarn from the middle of 1970 onwards.

(b) Supplies of cotton yarn for meeting partially the requirements of the handloom sector at fixed were prices arranged, under the Yarn Pool Scheme, from February 1971 onwards.

Due to the abundant cotton crop in 1971-72, the prices of cotton yarn have